

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 248 OF 2016 &  
IA No. 528 of 2016**

**Dated: 19<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Southern Power Distribution Co. of Andhra Pradesh Ltd. ...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Perna Singh**

**ORDER**

Issue notice on the appeal as well as on the I.A. No. 528 of 2016 (Appl. for stay) to the Respondents returnable on 07.11.2016. Dasti, in addition, is permitted.

List the matter on **07.11.2016.**

**(I.J. Kapoor)  
Technical Member  
Ts/sh**

**(Justice Ranjana P. Desai)  
Chairperson**